

- V. A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 130 (E), dated the 27th February, 2009, publishing the Assam Rifles (Group 'C' Combatised Posts) Recruitment Amendment Rules, 2009, under Section 167 of the Assam Rifles Act., 2006 [Placed in Library. See No. L.T. 232/15/09]
- VI. A copy (in Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 131 (E), dated the 27th February, 2009, publishing Corrigendum to the ITBP, Medical Cadre Group 'C' posts Recruitment Rules, 2008, together with delay statement. [Placed in Library. See No. L.T. 45/15/09]
- VII. A copy (in Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 185 (E), dated the 23rd March, 2009, publishing the Indo-Tibetan Border Police Force, Pioneer Cadre, Constable (Pioneer) Group 'C' Posts Recruitment (Amendment) Rules, 2009, under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992, together with delay statement. [Placed in Library. See No. L.T. 44/15/09]

I. Notification of Ministry of Labour and Employment.

II. Report and Accounts (2007-08) of V.V. Giri National Labour Institute NOIDA with Auditors Report and related papers.

III. Financial Estimates and Performance Budget (2009-10) of ESIC

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (3) of Section 37 of the Apprentices Act, 1961:
- (1) G.S.R. 52, dated the 25th April, 2009, publishing the Apprenticeship (Amendment) Rules, 2009.
 - (2) G.S.R. 53, dated the 25th April, 2009, publishing the Apprenticeship (Amendment) Rules, 2009. [Placed in Library. See No. L.T. 211/15/09]
- II. A copy each (in English and Hindi) of the following papers:
- (a) Annual Report and Accounts of the V.V. Giri National Labour Institute, NOIDA, for the year 2007-2008, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (II) (a) above. [Placed in Library. See No. L.T. 208/15/09]
- III. A copy (in English and Hindi) of the Financial Estimates and Performance Budget for the year 2009-2010 in respect of the Employees State Insurance Corporation, Ministry of Labour and Employment. [Placed in Library. See No. L.T. 212/15/09]